

West Bengal Appropriation Act, 1973

17 of 1973

[30 March 1973]

CONTENTS

1. Short title
2. Issue of Rs. 6,29,21,38,000 out of the Consolidated Fund of West Bengal for the year 1973-74
3. Appropriation

SCHEDULE 1 :- SCHEDULE

West Bengal Appropriation Act, 1973

17 of 1973

[30 March 1973]

PREAMBLE

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1974.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1974;

It is hereby enacted in the Twenty-fourth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV A, dated the 27th March, 1973, page 852; for proceedings of the West Bengal Legislative Assembly, see the proceedings of meetings of that Assembly held on 29th March, 1973.

1. Short title :-

This Act may be called the West Bengal Appropriation Act, 1973.

2. Issue of Rs. 6,29,21,38,000 out of the Consolidated Fund of West Bengal for the year 1973-74 :-

From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of

the Schedule amounting in the aggregate to the sum of rupees six hundred and twenty-nine crores, twenty-one lakhs and thirty-eight thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1974, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1974.

SCHEDULE 1

SCHEDULE

SCHEDULE (See sections 2 and 3)

1	2	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
1	A-Collection of Taxes, Duties and other Principal Revenues.			
	4-Taxes on Income other than Corporation Tax. . . 9-Land Revenue . .	12,38,000	1,000	12,39,000
	J-Contributions and Miscellaneous Adjustments. 76-Other Miscellaneous Compensations and Assignments. . .			
2	AA-Capital Account of	13,09,81,000	5,70,000	13,15,51,000

	Compensation on the abolition of Zamindari System outside the Revenue Account. 92-Payment of Compensation to Land-holders etc., on the abolition of the Zamindari System. . . A-Collection of Taxes, Duties and other Principal Revenues.			
3	10-State Excise Duties . .	1,36,14,000		1,36,14,000
4	11-Taxes on Vehicles . .	28,07,000		28,07,000
5	12-Sales Tax . .	92,53,000	1,000	92,54,000
6	13-Other Taxes and Duties . .	94,99,000		94,99,000
7	14-Stamps . .	30,65,000		30,65,000
8	15-Registration Fees . . B-Debt Services.	98,34,000		98,34,000
9	16-Interest on Debt and other obligations. . .	1,25,00,000	40,39,40,000	41,64,40,000
10	17-Appropriation for Reduction or Avoidance of Debt. . .		7,27,33,000	7,27,33,000
	C-Administrative Services.			
11	18-Parliament, State/Union Territory Legislature. . .	71,25,000	63,000	71,88,000
12	19-General Administration . .	9,00,46,000	26,21,000	9,26,67,000
13	21-Administration of Justice . .	2,72,76,000	88,53,000	3,61,29,000
14	22-Tolls	3,25,27,000		3,25,27,000

15	23-Police	40,58,99,000	4,000	40,59,03,000
16	26-Miscellaneous Departments-Fire Services. . .	1,08,41,000		1,08,41,000
17	26-Miscellaneous Departments-Excluding Fire Services. . . D-Social and Developmental Services.	7,30,16,000	3,000	7,30,19,000
18	27-Scientific Departments . .	77,000		77,000
19	28-Education . .	87,38,91,000		87,38,91,000
20	29-Medical	28,01,92,000		28,01,92,000
21	30-Public Health	16,21,93,000		16,21,93,000
	30A-Family Planning . .	-		
	31-Agriculture-Agriculture . .			
22	DD-Capital Account of Social and Developmental Services outside the Revenue Account.	24,84,66,000	1,000	24,84,67,000
	95-Capital Outlay on Schemes of Agricultural Improvement and Research. . .			
	D-Social and Developmental Services.			
23	31-Agriculture-Fisheries . . 33-Animal Husbandry . .	98,81,000		98,81,000
24	II-Miscellaneous Capital Account outside the Revenue Account. 124-Capital Outlay on Schemes of	19,55,20,000		19,55,20,000

	Government Trading-Dairy and Animal Husbandry Schemes. . .			
25	D-Social and Developmental Services. 34-Co-operation . . 35--Industries-Industries . .	2,03,32,000		2,03,32,000
26	DD-Capital Account of Social and Developmental Services outside the Revenue Account. 96-Capital Outlay on Industrial and Economic Development. . .	8,49,20,000	17,000	8,49,37,000
	D-Social and Developmental Services. 35-Industries-Cottage Industries			
27	DD-Capital Account of Social and Developmental Services outside the Revenue Account. 96-Capital Outlay on Industrial and Economic Development-Cottage Industries. . .	3,30,48,000		3,30,48,000
28	D-Social and Developmental Services. 35-Industries-Cinchona . .	76,46,000		76.46,000
	B-Debt			

	Services. 16-Interest on Debt and other obligations-Community Development Projects, National Extension Service and Local Development Works. . .			
	D-Social and Developmental Services. 37-Community Development Projects, National Extension Service and Local Development Works. . .			
29	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvement outside the Revenue Account. 109-Capital Outlay on Other Works-Community Development Projects, National Extension Service and Local Development Works. . .	10,92,10,000	68,68,000	11,60,78,000
	Public Debt. Loans for Community Development			

	Projects, National Extension Service and Local Development Works. . .			
	Loans and Advances by State/Union Territory Governments. Loans and Advances under Community Development Projects, National Extension Service and Local Development Works. . .			
30	D-Social and Developmental Services. 38-Labour and Employment . .	6,54,74,000		6,54,74,000
31	39- Miscellaneous Social and Developmental Organisations- Welfare of Scheduled Tribes and Castes and Other Backward Classes. . .	2,98,29,000		2,98,29,000
32	39- Miscellaneous Social and Developmental Organisations- Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	5,55,83,000		5,55,83,000
	E-Multipurpose River Schemes,	35,91,40,000	1,00,000	35,92,40,000

	Irrigation and Electricity Schemes. 42-Multipurpose River Schemes. . . 43-Irrigation, Navigation, Embankment and Drainage Works (Commercial). 44-Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial). . .			
33	EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account. 98-Capital Outlay on Multipurpose River Schemes. . . 99-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial). . . 100-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial). . .			
34	F-Public Works (including Roads) and Schemes of	20,44,87,000	21,36,000	20,66,23,000

	Miscellaneous Public Improvement. 50-Public Works			
35	51A-Greater Calcutta Development Scheme. . . FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvement outside the Revenue Account. 106A-Capital Outlay on Greater Calcutta Development Scheme. . .	2,00,00,000		2,00,00,000
36	G-Transport and Communications (other than Roads). 53-Ports and Pilotage . .	21,85,000		21,85,000
37	57-Road and Water Transport Schemes. GG-Capital Account of Transport and Communications (other than Roads) outside the Revenue Account. 114-Capital Outlay on Road and Water Transport Schemes. . .	93,26,000		93,26,000
38	I-Miscellaneous. 64-Famine Relief . .	3,78,08,000		3,78,08,000
39	65-Pensions and	4.27.23.000	6.81.000	4.34.04.000

	other retirement benefits. . .			
	II-Miscellaneous Capital Account outside the Revenue Account. 120-Payments of Commuted Value of Pensions. . . I-Miscellaneous.			
40	67-Privy Purses and Allowances of			
	Indian Rulers. . .	10,000		10,000
41	68-Stationery and Printing . .	1,27,07,000		1,27,07,000
42	70-Forest . .	3,69,48,000		3,69,48,000
43	71-Miscellaneous-Contributions . .	14,36,26,000	3,84,000	14,40,10,000
44	71-Miscellaneous-Panchayats . .	3,70,71,000	5 1,000	3,71,22,000
45	71-Miscellaneous-Sports . .	59,18,000		59,18,000
46	71-Miscellaneous-Youth Services . .	7,02,000		7,02,000
47	71-Miscellaneous-Civil Defence . . 71-Miscellaneous-Other Miscellaneous Expenditure. . .	2,05,00,000		2,05,00,000
48	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvement	15,35,13,000	3,21,000	15,38,34,000

	outside the Revenue Account			
-	109-Capital Outlay on Other Works . .	-		
49	B-Debt Services. 16-Interest on Debt and other obligations- Expenditure on displaced persons. . .			
	I-Miscellaneous. 71- Miscellaneous- Irrecoverable Loans to displaced persons written off. 71- Miscellaneous- Expenditure on displaced persons. . . 71- Miscellaneous- Relief to Refugees from Bangladesh. . .			
	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvement outside the Revenue Account. 109-Capital Outlay on Other Works- Expenditure on displaced persons. Public Debt. Loans for displaced	13,55,42,000	1,23.60,000	14,79,02,000

	persons . . Loans and Advances by State/Union Territory Governments Loans and Advances to displaced persons			
50	K-Extraordinary items. 78-Pre-partition Payments . .	1,000		1,000
51	DD-Capital Account of Social and Developmental Services outside the Revenue Account. 96-Capital Outlay on Industrial and Economic Development- Public Undertakings. . .	62,25,000		62,25,000
52	EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account. 98-Capital Outlay on Multipurpose River Schemes- Damodar Valley Project. . .	4,93,50,000		4,93,50,000
53	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public	11,71,06,000		11,71,06,000

	Improvement outside the Revenue Account. 103-Capital Outlay on Public Works			
54	II-Miscellaneous Capital Account outside the Revenue Account. 124-Capital Outlay on Schemes of Government Trading. . .	14,11,46,000	15,000	14,11,61,000
55	Public Debt. Permanent Debt . . Floating Debt . . Loans from Central Government (excluding loans for Community Development Projects, etc., and displaced persons). . . Other Loans . . Loans and Advances by State/Union Territory Governments. Loans and Advances by State/Union Territory Governments. . .		82,75,03,000	82,75,03,000
56	Total . .	40,10,95,000 4,95,29,12,000	1,33,92,26,000	40,10,95,000 6,29,21,38,000